

MINUTES OF THE MEETING No. 10/14 dated 5.6.2013 UNDER THE CHAIRMANSHIP OF Shri V.K. Srivastava, Addl. DG

LIST OF OFFICERS PRESENT IN THE MEETING IS GIVEN BELOW:-

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
2. Shri Jasbir Singh, Consultant, Department of C&PC (Chem Div), Shastri Bhavan, New Delhi
3. Shri P.P. Srivastava, Jt. Industrial Adviser, Department of C&PC (Chem Div), Shastri Bhavan, New Delhi
4. Shri Daya Shankar, Dy. Director General of Foreign Trade, Norms Committee-IV, Office of DGFT, Udyog Bhawan, New Delhi
5. Shri G. Saravanan, Foreign Trade Development Officer, Norms Committee – IV, Office of DGFT, Udyog Bhawan, New Delhi.

Case No M-58 NC No.10/14 Dated 5.6.13	M/ s Silver Oak Labs (P) Ltd, N. Delhi F.No.01/83/50/1258/AM07/DES-IV RLA F.No.05/24/040/ 945/AM07 Lic.No.0510199599 dated 15.02.2007
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The Committee considered the case as per agenda and noted that Technical Authority, DIPP, vide their U.O.No.7/100/2013-TSW/86 dated 27.5.2013, have re-examined the case based on the clarification submitted by the firm vide their letter dated 2nd May, 2013, E-mail dated 13.05.2013 and 23rd May, 2013, along with declaration for export items and import items, FDA Certificate, ARE-1, Export Invoice, Shipping Bill, raw material specification. TA, DIPP had also obtained Chartered Engineer

Certificate, certifying the weight of the export items. Technical Authority, DIPP, also observed that in the advance license, the quantity of the product was given in Numbers. Based on ARE-1, Export Invoice, Chartered Engineer Certificate, the following weight of export products has been observed by TA, DIPP:-

Export Item No.1	Net Content	15.15 grams packing
2	Net Content	12.86 grams packing
3 and 4	Net Content	3.40 grams packing

TA, DIPP, has also obtained a copy of the approved formula from Drug Authority, declaration regarding import and export items and stated that the firm had claimed wastage of 0.50% on bulk raw materials, which, in the opinion of TA, DIPP, appeared to be reasonable. However, component is allowed by TA, DIPP, on net to net basis.

Taking into account all the facts and circumstances mentioned above, Committee decided to re-consider the case and approve norms, as under:-

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Export Item

S.No.	Description of Item	Quantity
1.	Coconut & Rice Milk Hot Oil (Hair Conditioner)	1,00,000 Numbers
2.	Tender Care Protecting Balm	8,00,000 Numbers
3.	Time Reversing Restoring Day Cream (Face Cream)	1,00,000 Numbers
4.	Time Reversing Restoring Night Cream (Face Cream)	1,00,000 Numbers

Import Item

S.No.	Description of Item	Quantity
1.	Tube Coconut Hot Oil (Material of construction 70% LLDPE + 30% LDPE)	Net to net
2.	Natrasol 250 M Pharma (Hydroxyethylcellulose)	15.00 Kg
3.	Abil B 88184 (Polyether Modified Polysiloxane)	12.00 Kg
4.	Polyquart 701 NA (Polyquartemium-7, Methyl paraben, propylparaben)	76.00 Kg
5.	D-Panthenol USP (D-Panthenol)	11.00 Kg
6.	Keravis (Aqua, Hydrolyzed Vegetable Protein PG-propyl Silanetriol)	6.00 Kg
7.	Bronopol BP (2-Bromo-2 nitropropane-1, 3-diol)	0.46 Kg
8.	Tri Sodium Citrate	4.57 Kg
9.	Cosflor Coconut HGS	4.57 Kg
10.	Cremophor RH40	15.00 Kg
11.	Fragrance E 0602658 Coconut & Rice Milk (Perfume)	6.00 Kg
12.	Benzoic Acid 100130	3.00 Kg
13.	Extrapone Rice Milk	4.57 Kg
14.	Yellow Pet. Jelly (Extra Light Yellow) (Petrolatum)	4,622.76 Kg
15.	Myritol 318 (Caprylic/Capric Triglyceride)	2,774.07 Kg
16.	Yellow Bees Wax (Beeswax)	616.23 Kg
17.	Paraffin Wax (Paraffin)	616.23 Kg
18.	Modulan (Acetylated Lanolin)	513.87 Kg
19.	Jar Time Reversing Day Cream Mini (Material of construction is SAN)	Net to net

20.	Cap Time Reversing Mini Jar (Polypropylene)	Net to net
21.	Unit Carton Time Rev. Day Cream Mini (Indicana Silk 220 gm)	Net to net
22.	Base Label Time Rev. Day Cream Mini (Polypropylene)	Net to net
23.	Jar Time Reversing Night Cream Mini (Material of construction is SAN)	Net to net
24.	Leaflet Time Rev. Mini Jar (Information sheet made of paper)	Net to net
25.	Unit Carton Time Rev. Night Cream Mini (Indicana Silk 220 g/m)	Net to net
26.	Base Label Time Rev. Night Cream Mini (Polypropylene)	Net to net
27.	Sodium Hyaluronate 1% (Sodium Hyaluronate)	6.83 Kg
28.	Phenonip XB (Phenoxyethanol, Methylparaben, Propylparaben, Ethylparaben)	3.76 Kg
29.	Lexemul 561/Cithrol GMS/AS/NA ES1862 (Glyceryl Stearate, PEG-100 Stearate)	10.25 Kg
30.	Parsol MCX/NEO Heliopan AV (Ethylhexyl Methoxycinnamate, BHT)	6.83 Kg
31.	Stearic Acid P 1855 (Stearic Acid)	5.36 Kg
32.	Bees Wax White/Ivory (Cera Alba)	6.83 Kg
33.	Cetiol SB45/LIPEX 512 (Butyrospermum Parkii)	10.25 Kg
34.	Cetyl Alcohol (Lanette 16) (Ercano (Cetyl Alcohol)	10.25 Kg
35.	Modulan / Acylan (Acetylated Lanolin)	10.25 Kg
36.	NEO Heliopan 357/Parsol 1789 (Butyl Methoxydibenzoyl Methane)	0.68 Kg

37.	Sodium Hydropxide Pellet EP (Sodium Hydroxide)	1.44 Kg
38.	Proteasyl TpP LS 8657 (Aqua, Glycerin, Pisum Sativum, Sodium Citrate, Chlophenesion, Potassium Sorbate, Methylparaben	20.50 Kg
39.	Vegeseryl HGP LS 8572 B (Imidazolidinyl Urea)	13.67 Kg
40.	Aosaine (Hydrolysed Ulva Lactuca Extract)	0.68 Kg
41.	Vitamin A Palmitate 1.7 M.I.U/G (Retinyl Palmitate, Tocopherol)	0.68 Kg
42.	FRAG. AF N 10106 (Parfum)	2.73 Kg
43.	Amphisol K (Potassium Ceytl Phosphate)	1.37 Kg
44.	White Pet, Jelly/Merkur 525 (Petrolatum)	34.51 Kg
45.	Cithrol DEGMS NE PE 3411/Hydrine Veg (PEG-2 Steatrate)	6.83 Kg
46.	Timiron Splendid Gold (CI 77891, C177019, SILICA)	2.00 Kg

The above decision would supersede the decision by NC vide ALC M.No. 30/83 dated 31.10.2007 and this decision is only for regularization purpose. As the license had already expired, no further imports and exports will be allowed under this license.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-59 NC No.10/14 Dated 5.6.13	M/ s Silver Oak Labs (P) Ltd, N. Delhi F.No.01/83/50/1250/AM07/DES-IV RLA F.No.05/24/040/ 936/AM07 Lic.No.0510199291 dated 9.02.2007
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The Committee considered the case as per agenda and noted that Technical Authority, DIPP, vide their U.O.No.7/100/2013-TSW/12/87 dated 28.5.2013, have re-examined the case based on the clarification submitted by the firm vide their letter dated 2nd May, 2013, E-mail dated 13.05.2013 and 23rd May, 2013, along with declaration for export products and import products, FDA Certificate, ARE-1, Export Invoice, Shipping Bill, raw material specification. TA, DIPP had also obtained Chartered Engineer Certificate, certifying the weight of the export items. Technical Authority, DIPP, also observed that in the advance license, the quantity of the product was given in Numbers and based on ARE-1, Export Invoice, Chartered Engineer Certificate, the following weight of export products has been observed by TA, DIPP:-

Export Item No.	1,2 and 7	Net Content	5.71 grams packing
	3,4,5 and 6	Net Content	6.77 grams packing
	8 and 9	Net Content	1.705 grams packing

TA, DIPP, has also obtained a copy of the approved formula from Drug Authority, declaration regarding import and export items and stated that the firm had claimed wastage of 0.50% on bulk raw materials, which is reasonable. However, component is allowed by TA, DIPP, on net to net basis.

Taking into account all the facts and circumstances mentioned above, Committee decided to re-consider the case and approve norms, as under:-

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Export Item

S.No.	Description of Item	Quantity
1.	GG Gloss Opulence-Amethyst Lip Color	50,000 Numbers
2.	GG Gloss Opulence-Bronze Lip Color	40,000 Numbers
3.	Plump & Gloss Sassy (Lip Gloss)	40,000 Numbers
4.	Plump & Gloss Spring Fling (Lip Gloss)	60,000 Numbers

5.	Plump & Gloss Pout (Lip Gloss)	65,000 Numbers
6.	Plump & Gloss Breathless (Lip Gloss)	40,000 Numbers
7.	GG Luxury Lip Gloss Silver Prune (Lip Gloss)	60,000 Numbers
8.	GG Luminous Concealer Rose (Face Concealer)	35,000 Numbers
9.	GG Luminous Concealer Sand (Face Concealer)	35,000 Numbers

Import Item

S.No.	Description of Item	Quantity
1.	Bulk GG Gloss Opulence Amethyst (Relevant premix of Polybutene, Caprylic / Capric triglyceride malate, Nylon-12, Propylene Carbonate, Pigment Titanium dioxide, Red-6, red-7 lake, blue-1 lake etc)	286.000 Kg
2.	Bulk GG Gloss Opulence Bronze (Relevant premix of Polybutene, Caprylic / Capric triglyceride malate, Nylon-12, Propylene Carbonate, Pigment Titanium dioxide, Red-6, red-7 lake, blue-1 lake etc)	228.000 Kg
3.	Base Label Amethyst (GG Gloss Opulence) – Paper Label	Net to net
4.	Base Label Bronze (GG Gloss Opulence) – Paper Label	Net to net
5.	Bottle (GG Gloss Opulence) Bottle – Poly Ethylene terephthalate, Wiper - LDPE	Net to net
6.	Cap + Applicator (GG Lip Gloss) Cap – Acrylonitrile butadiene styrene, Applicator –	Net to net

	Poly Propylene	
7.	Wiper (GG Gloss Opulence)	Net to net
8.	Unit Carton (GG Gloss) Incada Silk 280 & Meta print	Net to net
9.	Bulk Plump & Gloss Sassy (Relevant premix of Ricinus communis, Methyl Hydrogenated Rosinate, Petrolatum, Tocopheryl acetate, Puigment CI 77019, C177891, CI 15850 etc.)	271.000 Kg
10.	Bulk Plump & Gloss Spring Fling (Relevant premix of Ricinus communis, Methyl Hydrogenated Rosinate, Petrolatum, Tocopheryl acetate, Puigment CI 77019, C177891, CI 15850 etc.)	406.000 Kg
11.	Bulk Plump & Gloss Pout (Relevant premix of Ricinus communis, Methyl Hydrogenated Rosinate, Petrolatum, Tocopheryl acetate, Puigment CI 77019, C177891, CI 15850 etc.)	440.000 Kg
12.	Bulk Plump & Gloss Breathless (Relevant premix of Ricinus communis, Methyl Hydrogenated Rosinate, Petrolatum, Tocopheryl acetate, Puigment CI 77019, C177891, CI 15850 etc.)	271.000 Kg
13.	Plump & Gloss Bottle with Wiper (UV) (Material of construction TP & LDPE)	Net to Net
14.	Plump & Gloss Bottle with applicator (UV) (Material of construction ABS)	Net to net
15.	Barrel + Wiper (GG Lip Gloss) Bottle - Poly Ethylene terephthalate, Wiper-LDPE	Net to net
16.	Cap + Applicator (GG Lip Gloss) (Cap -	Net to net

	Acrylonitrile butadiene styrene, Applicator – Poly Propylene)	
17.	Bulk GG Luxury Lip Gloss Silver Prune (Relevant premix of Polybutene, Caprylic / Capric triglyceride malate, Nylon-12, Propylene Carbonate, Pigment Titanium dioxide, Red-6, red-7 lake, blue-1 lake etc)	344.310 Kg
18.	Base Label (GG Lip Gloss) – Silver Prune (Paper Label)	Net to net
19.	Carton (GG Lip Gloss) (Incada Silk 280 & Meta print)	Net to net
20.	Bulk GG Luminous Concealer “Rose” (Relevant premix of Aqua, Cyclopentasiloxane, Hydrogenated Polyisobutene, Cera alba, pigment CI 77891, CI77019, CI77492 etc.)	59.970 Kg
21.	Bulk GG Luminous Concealer “Sand” (Relevant premix of Aqua, Cyclopentasiloxane, Hydrogenated Polyisobutene, Cera alba, pigment CI 77891, CI77019, CI77492 etc.)	59.970 Kg
22.	Click Pen GG (Material of Construction ABS)	Net to net
23.	Cap GG Luminous Concealer (Material of construction Polypropylene)	Net to net
24.	Applicator Head GG (Material of construction Polypropylene)	Net to net
25.	Temper Evidence Label (Material of construction Paper)	Net to net
26.	Unit Carton GG (Material of construction A venta Ultra 270 gm)	Net to net

The above decision would supersede the decision by NC vide ALC M.No. 28/83 dated 17.10.2007 and this decision is only for regularization purpose. As the license had already expired, no further imports and exports will be allowed under this license.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-60 NC No.10/14 Dated 5.6.13	M/ s Galaxy Surfactants Ltd, F.No.01/83/50/115/AM09/DES-IV RLA F.No.03/94/040/915 /AM09 Lic.No.0310504193 dated 28.01.2009
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The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks.

Case No M-61 NC No.10/14 Dated 5.6.13	M/ s Trance International, F.No.01/83/162/423/AM13/DES-IV RLA F.No.03/95/040/455 /AM13
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The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 8.4.13 and 2nd D/L 4.6.2013 issued by DIPP. The case is re-listed for 3.7.2013.

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 10/83-ALC1/2013 **MEETING DATE** : 05.06.2013

1	Case No.: 6/10/83-ALC1/2012	Party Name:RHI CLASIL LTD	Meet No/Date:10/83-ALC1/2013 05.06.2013	Status: Case Deferred
	HQ File :01/83/050/00186/AM13/	RLA File :09/24/040/00645/AM12/	Lic.No/Date:0910051860 22.03.2012	Defer Date:03.07.2013
	Decision : The Committee considered the case as per agenda and noted that IRMA, Kolkata, has furnished their comments to Ministry of Steel on 18th January, 2013. Comments are awaited from Ministry of Steel. Reminder to M/o Steel issued on 20.6.2013. Re-listed for 3.7.2013.			

2	Case No.: 19/10/83-ALC1/2012	Party Name:RHI CLASIL LTD	Meet No/Date:10/83-ALC1/2013 05.06.2013	Status: Case Deferred
	HQ File :01/83/050/00199/AM13/	RLA File :09/24/040/00653/AM12/	Lic.No/Date:0910051916 28.03.2012	Defer Date:03.07.2013
	Decision : The Committee considered the case as per agenda and noted that IRMA, Kolkata, has furnished their comments to Ministry of Steel on 18th January, 2013. Comments are awaited from Ministry of Steel. Reminder to M/o Steel issued on 20.6.2013. Re-listed for 3.7.2013.			

	Case No.: 56/26/83-ALC1/2012	Party Name:BAJAJ HERBALS PVT. LTD.,	Meet No/Date:10/83-ALC1/2013	Status: Transferred
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3			05.06.2013	to Different Section
	HQ File :01/83/050/00538/AM13/	RLA File :08/24/040/00007/AM13/	Lic.No/Date:0810110560 10.04.2012	Defer Date:05.06.2013
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-VI (DES-VI) as the export product related to Foods.			

4	Case No.:8/26/83-ALC1/2012	Party Name:ITC LIMITED	Meet No/Date:10/83-ALC1/2013 05.06.2013	Status:Case Deferred
	HQ File :01/83/050/00490/AM13/	RLA File :09/24/040/00205/AM13/	Lic.No/Date:0910053416 03.08.2012	Defer Date:03.07.2013
	Decision : Reminder to firm dated 29.1.2013 issued by this office. Another reminder to firm issued on 20.05.2013. Re-listed for 3.7.2013.			

5	Case No.:61/26/83-ALC1/2012	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:10/83-ALC1/2013 05.06.2013	Status:Case Deferred
	HQ File :01/83/050/00543/AM13/	RLA File :31/83/040/00107/AM13/	Lic.No/Date:3110055808 17.09.2012	Defer Date:03.07.2013
	Decision : Hard copy of application has been sought from RLA and firm vide letter dated 27.12.2012, 30.1.2013 and 17.6.2013 by E-mail. The case is re-listed for 3.7.2013.			

6	Case No.:13/40/83-ALC1/2012	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:10/83-ALC1/2013 05.06.2013	Status:Case Deferred
	HQ File :01/83/050/00750/AM13/	RLA File :03/95/040/00521/AM13/	Lic.No/Date:0310715358 21.11.2012	Defer Date:03.07.2013
	Decision : Comments awaited. Re-listed for 5.6.2013.			

	Case No.:1/50/83-ALC1/2012	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2013 05.06.2013	Status:Case Deferred
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7	HQ File :01/83/050/00904/AM13/	RLA File :31/83/040/00175/AM13/	Lic.No/Date:3110056940 30.01.2013	Defer Date:03.07.2013
	Decision : D/L dated 17.5.2013 issued by DIPP. Reminder dated 17.6.2013 issued by this office. The case is re-listed for 3.7.2013.			

8	Case No.: 3/50/83-ALC1/2012	Party Name:PRAKASH CHEMICALS INTERNATIONAL PVT. LIMITED	Meet No/Date:10/83-ALC1/2013 05.06.2013	Status: Case Deferred
	HQ File :01/83/050/00906/AM13/	RLA File :34/24/040/00277/AM13/	Lic.No/Date:3410036296 04.03.2013	Defer Date:03.07.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm vide letter dated 17.5.2013 and 17.6.2013 by mail. The case is re-listed for 3.7.2013			

9	Case No.: 1/2/83-ALC1/2013	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:10/83-ALC1/2013 05.06.2013	Status: Case Approved
	HQ File :01/83/050/00001/AM14/	RLA File :08/24/040/00001/AM14/	Lic.No/Date:0810120009 03.04.2013	Defer Date:
	Decision : Already withdrawn in M.No.6/83 dated 8.5.2013, as the Committee noted that as per on-line Agenda, the license had been issued by RLA on repeat basis under Para 4.7.1 of HBP, based on the decision of NC Meeting No. 32/83 dated 09.11.2011. Hence, case is withdrawn from this Agenda.			

Date:20.06.2013

Place:New Delhi

G. SARAVANAN

Foreign Trade Development Officer

